

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS
&
THE HONOURABLE MR. JUSTICE GOPINATH P.**

Friday, the 27th day of March 2026 / 6th Chaithra, 1948
WP(C) NO. 7844 OF 2023(S)

SUO MOTU WRIT PETITION INITIATED BY THE HIGH COURT.

RESPONDENTS:

1. STATE OF KERALA, REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695 001.
2. KOCHI MUNICIPAL CORPORATION, REPRESENTED BY ITS SECRETARY, PARK AVENUE ROAD, MARINE DRIVE, KOCHI - 682 011.
3. KERALA STATE POLLUTION CONTROL BOARD, REPRESENTED BY ITS CHAIRMAN, HEAD OFFICE, PATTOM P.O., THIRUVANANTHAPURAM - 695 004.
4. THE DISTRICT COLLECTOR, DISTRICT COLLECTORATE, KAKKANAD, ERNAKULAM- 682 030.
5. THE DIRECTOR GENERAL, KERALA FIRE AND RESCUE SERVICES, HEADQUARTERS, FIRE FORCE JUNCTION, PULIMOODU P.O., THIRUVANANTHAPURAM - 695 001.
6. THE STATE POLICE CHIEF, KERALA POLICE HEADQUARTERS, THIRUVANANTHAPURAM, KERALA, INDIA - 695 010.

ADDL. R7 IMPLEADED

7. THE ADDITIONAL CHIEF SECRETARY,*(CORRECTED)
LOCAL SELF GOVERNMENT DEPARTMENT,GOVERNMENT OF KERALA.
ADDL. R7 IS SUO MOTU IMPLEADED AS PER ORDER
DATED 07/03/2023 IN WPC.

*THE NAME OF ADDL.R7 IS SUO MOTU CORRECTED AS
'THE PRINCIPAL SECRETARY, LOCAL SELF GOVERNMENT DEPARTMENT,
GOVERNMENT OF KERALA.'

VIDE ORDER DATED 27/09/2024 IN WP(C) 7844/2023.

ADDL. R8 IMPLEADED

8. KERALA STATE ELECTRICITY BOARD,
REPRESENTED BY ITS CHAIRMAN & MANAGING DIRECTOR,
VYDUTHI BHAVAN, PATTOM-695 004.
ADDL. R8 IS SUO MOTU IMPLEADED AS PER ORDER
DATED 10/03/2023 IN WPC.

ADDL. R9 IMPEADED

9. THE NATIONAL HIGHWAY AUTHORITY OF INDIA,
REPRESENTED BY ITS DEPUTY GENERAL MANAGER AND
REGIONAL OFFICER, NATIONAL HIGHWAYS AUTHORITY OF INDIA
(MINISTRY OF ROAD TRANSPORT & HIGHWAYS)
GOVERNMENT OF INDIA, REGIONAL OFFICE,
KERALA T.C. 86/1036-1, AMBLY ARCADE,
S.N.N.R.A-9, PETTAH-P.O.,
THIRUVANANTHAPURAM – 695 024 (KERALA)
ADDL. R9 IS SUO MOTU IMPEADED AS PER ORDER
DATED 18/08/2023 IN WPC.

ADDL. R10 IMPEADED

10. SOUTHERN RAILWAYS, REPRESENTED BY ITS GENERAL MANAGER,
CHENNAI, PIN - 600 209.
ADDL.R10 IS SUO MOTU IMPEADED AS PER ORDER
DATED 18/03/2024 IN WPC.

ADDL. R11 IMPEADED

11. THE MUNICIPAL CORPORATION OF THIRUVANANTHAPURAM,
CORPORATION OFFICE, VIKAS BHAVAN P.O.,
THIRUVANANTHAPURAM, KERALA, PIN - 695 033
REPRESENTED BY ITS SECRETARY.
ADDL. R11 IS SUO MOTU IMPEADED AS PER ORDER
DATED 15.07.2024 IN WP(C)

P.T.O.

This Suo Motu writ petition again coming on for orders upon perusing the petition, this Court's orders dated 13/11/2025 & 06/03/2026 and upon hearing the arguments of SRI.K. GOPALAKRISHNA KURUP, ADVOCATE GENERAL & SRI. C.E.UNNIKRISHNAN, SPECIAL GOVERNMENT PLEADER for R1, R4, R5, R6 & R7, SRI.ANOOP.V. NAIR, STANDING COUNSEL for R2, SRI.T. NAVEEN, STANDING COUNSEL for R3, SRI.ANTONY MUKKATH, STANDING COUNSEL for Addl.R8, DEPUTY SOLICITOR GENERAL OF INDIA & SRI.T.C.KRISHNA, SENIOR CENTRAL GOVERNMENT COUNSEL for Addl.R9 & Addl.R10, SRI.K.S.PRENJITH KUMAR, CENTRAL GOVERNMENT COUNSEL for Addl. R10, SRI.SUMAN CHAKRAVARTHI, Advocate for Addl. R11, SRI.VINU T.V, SRI.VISHNU.S & SMT.POOJA MENON, AMICI CURIAE and of Adv. SRI.MOHAMMED SHAH and SRI.C.L.ANTO(PARTY IN PERSON), the court passed the following:



BECHU KURIAN THOMAS, J.
&
GOPINATH P., J.

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DATED THIS THE 27th DAY OF MARCH, 2026

ORDER

Bechu Kurian Thomas, J.

By an order dated 13-11-2025 we had directed that the waste from areas on either side of the Kochi - Panavel Highway from B.O.T Bridge to Alexander Parambithara Bridge to be cleared. We also issued a further direction to take effective steps to clear the waste accumulated under the Railway over bridge on Anamthuruthichira Road near Kochu Kadavanthara. Pursuant to the said direction it was reported that the waste had been cleared. However, it has now come to our notice thatn those areas the waste have again accumulated. Hence, it is essential to issue a further direction.

Accordingly, there will be a direction to the Secretary, Kochi Corporation as follows :-

- (i) To take urgent steps to clear the entire waste from the areas on either side of Kochi-Panavel Highway from the B.O.T Bridge to Alexander Parambithara Bridge.
- (ii) Effective steps shall also be taken to clear the waste accumulated near and under the Railway over bridge on

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Anamthuruthichira Road near Kochu Kadavanthara area.

- (iii) Effective steps shall also be taken to avoid further dumping of waste in the aforesaid areas thereafter.

Post on 29-05-2026.

Sd/-
BECHU KURIAN THOMAS
JUDGE

Sd/-
GOPINATH P.
JUDGE

AMG

